

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 315 of 2013

Dated : 19th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Torrent Power Ltd.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot
Ms. Ritika Arora

Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1
Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.4
Mr. Manoj Dubey for R.5

ORDER

Mr. Manoj Kr. Dubey, the learned counsel submits that he is filing Vakalatnama today and also the reply after serving copy on the other side.

Post the matter for hearing on **03.07.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson